

**ROC.No.73283-A/2020/C3**



**CIRCULAR**

Sub: NIVAR Cyclone - Declaration of Public Holiday on 26.11.2020 (Thursday) for Chennai and certain other Districts - G.O issued – Declaration of Holiday on 26.11.2020 (Thursday) for the Principal Seat of Madras High Court at Chennai alone – Orders issued.

Ref : G.O.(Ms) 597,Public (Miscellaneous) Department, dated 25.11.2020.

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It is ordered that 26.11.2020 (Thursday) is declared as a holiday for the Principal Seat of Madras High Court at Chennai alone in view of the Government Order cited declaring 26.11.2020 (Thursday) as a Public Holiday on account of 'NIVAR cyclone' for Chennai and certain other Districts in the State of Tamil Nadu.

HIGH COURT, MADRAS  
DATED: 25.11.2020

Sd/- C.KUMARAPPAN  
REGISTRAR GENERAL

